

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.04.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2825 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Jayshree Agnihotri Vs. Nirmal Kumar Jain & Ors.	Chiranjeev Saboo
2.	I.A. No. 2826 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Ankit Wadhawa & Ors. Vs. Ashish Singh, Resolution Professional & Ors.	Sonam Awasthi
3.	I.A. No. 2875 of 2026 in Comp. App. (AT) No. ___ of 2026	Sushil Dhurchand Bothra Vs. Arham Anmol Projects Private Limited & Ors.	Chirag Bhavsar
4.	I.A. No. 2882 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Sandeep Jain & Ors. Vs. IPE-Ductrus Resolution Professional Private Limited & Anr.	Vijay Nair

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